

में कंपनी अधिनियम, 2013 की धारा 394 की उप धारा (1) (ख) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

(क) 2018-19 के वर्ष के लिए गोवा मीट कॉम्प्लेक्स लिमिटेड, पंजिम, गोवा का अड़तालीसवां वार्षिक प्रतिवेदन और लेखे तथा लेखाओं पर लेखापरीक्षक का प्रतिवेदन और उन पर भारत के नियंत्रक और महालेखापरीक्षक की टिप्पणियां।

(ख) उपर्युक्त कंपनी के कार्यकरण की सरकार द्वारा समीक्षा।

[Placed in Library. See No. L.T. 2137/17/20]

Notifications of the Ministry of Commerce and Industry

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI SOM PARKASH): Sir, I lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department for Promotion of Industry and Internal Trade), Notification No. S.O. 4345 (E), dated the 4th December, 2019, publishing the Domestic Gas Stoves for use with Liquefied Petroleum Gases (Quality Control) Order, 2019, issued under sub-sections (1) and (2) of Section 16 read with Section 17 of the Bureau of Indian Standards Act, 2016. [Placed in Library. See No. L.T. 2361/17/20]

II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce and Industry (Department for Promotion of Industry and Internal Trade), under Section 40 of the Bureau of Indian Standards Act, 2016:—

(1) S.O. 4353 (E), dated the 5th December, 2019, publishing the Plugs and Socket-Outlets and Alternating Current Direct Connected Static Prepayment Meters for Active Energy (Quality Control) Order, 2019.

(2) S.O. 4354 (E), dated the 5th December, 2019, publishing the Air Conditioner and its related Parts, Hermetic Compressor and Temperature Sensing Controls (Quality Control) Order, 2019.

(3) S.O. 280 (E), dated the 21st January, 2020, publishing the Cables (Quality Control) Order, 2020.

(4) S.O. 281 (E), dated the 21st January, 2020, publishing the Steel Tubes (Quality Control) Order, 2020.

(5) S.O. 687 (E), dated the 13th February, 2020, publishing the Aluminium Foil (Quality Control) Order, 2020.

[Placed in Library. For (1) to (5) See No. L.T. 2188/17/20]

III. A copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce and Industry (Department for Promotion of Industry and Internal Trade), issued under sub-sections (1) and (2) of Section 16 read with sub-section (3) of Section 25 of the Bureau of Indian Standards Act, 2016:—

- (1) S.O. 03 (E), dated the 1st January, 2020, publishing the Transparent Float Glass (Quality Control) Order, 2019.
- (2) S.O. 738 (E), dated the 17th February, 2020, publishing the Flat Transparent Sheet Glass (Quality Control) Order, 2020.

[Placed in Library. For (1) to (2) See No. L.T. 2361/17/20]

IV. A copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce and Industry (Department for Promotion of Industry and Internal Trade), issued under sub-sections (1) and (2) of Section 16 read with Section 17 and sub-section (3) of Section 25 of the Bureau of Indian Standards Act, 2016:—

- (1) S.O. 294 (E), dated the 22nd January, 2020, publishing the Domestic Pressure Cooker (Quality Control) Order, 2020.
- (2) S.O. 853 (E), dated the 25th February, 2020, publishing the Toys (Quality Control) Order, 2020.

[Placed in Library. For (1) to (2) See No. L.T. 2361/17/20]

I Notifications of the Ministry of Agriculture and Farmers Welfare

II Accounts (2017-18) and Audit Reports (2014-15 to 2017-18) of the Rani Lakshmi Bai Central Agricultural University, Jhansi and related papers

III Report and Accounts (2018-19) of various agricultural organizations and related papers

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (श्री कैलाश चौधरी): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. डा. राजेंद्र प्रसाद केंद्रीय कृषि विश्वविद्यालय अधिनियम, 2016 की धारा 46 की उप-धारा (2) के अधीन कृषि एवं किसान कल्याण मंत्रालय (कृषि अनुसंधान एवं शिक्षा विभाग) की निम्नलिखित अधिसूचनाओं की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में):

- (1) अधिसूचना सं. 82 दिनांक 15.9.2017 द्वारा जारी किए गए पहले अध्यादेश में संशोधन करने वाला सं. 81/डी.आर.पी.सी.ए.यू. (वी.सी.), दिनांक 11 फरवरी, 2019.
- (2) डा. राजेन्द्र प्रसाद केंद्रीय कृषि विश्वविद्यालय, पूसा, बिहार की तकनीकी सेवाएँ नियम के मसौदा से संबंधित पहले अध्यादेश को अधिसूचित करने वाला सं. 334/आर.पी.सी.ए.यू.